

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 207- IA 314 of 2021
ITEM No 208- IA 431 of 2021
In
CP(IB) 586 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Noble Resources International Pvt Ltd
V/s
Sona Alloys Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..25/11/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant / RP : Mr. Saurabh Soparkar, Sr. Adv. a/w. Mr. Jamini Dave, Adv.
& Ms. Hirwa Dave, Adv.
For the MTC : Mr. Krishnendu Datta, Sr. Adv. Mr. Mohammad Shahan, Adv.
& Ms. Varsha Himatsingka, Adv.
For the Objector : Mr. Gopal Jain, Sr. Adv. & Mr. Diwakar Maheshwar, Adv.
& Ms. Pratiksha Mishra, Adv. For Vedanta Ltd.
For the Respondent
/ COC : Mr. Yuvraj Thakore, Adv.

ORDER

IA 314 of 2021 & IA 431 of 2021

Due to paucity of time, as the Hon'ble Member (J) is holding another Bench in post lunch session, adjourned to 12.12.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**